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> run Sharma (Retd. Secreta(%)C

ि दिल्ली विधिन परिषद् AR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : 326/Gen/SF/2025

25.08.2025

Dated : .....

## NOTIFICATION

It is hereby notified for general information that licence of Mr. Bansi Lal Sharma (D/2522/2014) was suspended vide Bar Council of Delhi's earlier notification No. 628/Gen/SF.2024 dated 04.12.2024 and now pursuant to the **Order dated** 03.05.2025 passed by the Committee of Bar Council of India, Mr. Bans: Lal Sharma (Enrolment No. D/2522/2014) R/o VPO-Siwari, Tehsil-Farukhnagar, Distt. Gurugram, Haryana-122506, has been removed from the roll of Bar Council of Delhi U/s 26(I) of the Advocate Act, 1961.

This has emanated from the Bar Council of India Tr. Case No. 602/2023 titled Mr. Mahabir Singh Yadav Versus Mr. Bansi Lal Sharma.

## Copy forwarded for information to:-

1. The 1st Additional Solicitor General of India, Supreme Court of India,

2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi

3. The Secretaries of All Bar Associations, Delhi

4. The Secretaries of All State Bar Councils.

5. The Registrar, Supreme Court of India, New Delhi

6. The Registrar General, High Court of Delhi, New Delhi

7. The Registrar General, All High Courts in India

8. The District & Session Judge, Tis Hazari Courts, Delhi

9. The District Judges in all 8 Districts of Delhi

10. The District Magistrates in all 9 Districts of Delhi

11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi

12. Mr. Mahabir Singh Yadav S/o Mr. Maha Singh Yadav R/o Village: - Sunderpur Jararu, PO- Siwari, Tehsil: - Farukhnagar, Distt. Gurugram, Haryana-122506

13. Mr. Bansi Lal Sharma S/o Mr. Jagan Nath Sharma R/o VPO- Siwari, Tehsil-Farukhnagar, Gurugram, Haryana -122506.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

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Genl./Misc./Circulation/2025

Dated, Delhi the

Sub:- Notification regarding removal/suspension of Advocates.

Forwarded a copy of the Notification bearing Ref No. 326/Gen/SF/2025 dated 25/08/2025, and this office bearing diary No. 6181/B dated 01/09/2025 received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to:-

- 1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
- 2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
- 3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
- The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
- Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
- 6. P.Ś. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

(ANIL ANTIL)

Officer In-Charge, General Branch, (C), District Judge-15, Central

Tis Hazari Courts Delhi.

Encl. As above